GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA

UNSTARRED QUESTION NO. 1104

ANSWERED ON 09.12.2025

PM SURYA GHAR - MUFT BIJLI YOJANA IN KARNATAKA

1104. SHRI NARAYANA KORAGAPPA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the aims and objectives of PM Surya Ghar: Muft Bijli Yojana (PMSGMBY);
- (b) whether only 2.4 per cent of applications of Karnataka have resulted in rooftop solar installations and if so, its reasons for such a low performance compared to the national conversion average of 24.4 per cent;
- (c) to what extent lack of trained technicians in the State resulted in poor application to installation conversion rate;
- (d) to what extent lack of consumer awareness is contributing to poor performance in Karnataka; and
- (e) the manner in which Government is planning to push PMSGMBY in Karnataka?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) to (e) The Ministry of New and Renewable Energy (MNRE) is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY). The scheme aims to achieve rooftop solar installations in one crore households in the residential sector by FY 2026-27 with an outlay of Rs 75,021 crore. One of the key objectives of the PMSG: MBY is to help in generation of free/low-cost electricity up to 300 units per month to an individual household by installation of rooftop solar plant with central financial assistance (CFA).

As on 03.12.2025, a total of 14,365 rooftop solar (RTS) systems have been installed which is around 9.38 per cent of the total applications received in the state of Karnataka under PMSG: MBY.

Ministry is providing support to the state for, training and capacity building of technicians, vendors and DISCOM officers, and also for creating awareness for the scheme among residential consumers.

A total of 12,138 participants has been trained through the Solar PV Installers Program, 2,746 participants have completed training under the Solar Entrepreneur Program, and 1,840 DISCOM employees have been trained as part of the scheme in the state of Karnataka.

Further, DISCOMs in the state of Karnataka has undertaken several awareness activities to increase the participation of consumers under the scheme. The details are as follows:

- Door to door awareness created by distributing the pamphlets among the consumers.
- Awareness through DISCOM Social Media Handles, Newspapers, All India Radio etc.
- Call from 1912 initiated to the residential consumers having average consumption more than 200 units to register for the scheme and take benefit of the scheme.
- Section wise and Panchayat wise awareness programme has been conducted.
- Complete information regarding scheme has been posted on the DISCOMs website and on the notice boards of all Discom offices.
- Initiative has been taken to display PM Suryaghar advertisements in the cinema halls.

In addition, the Government has taken following steps to promote the scheme across the country including the state of Karnataka:

- Online process from registration to disbursal of subsidy directly into the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Included RESCO/ Utility led Aggregation (ULA) Models
- Net metering agreement has been made part of application in the National Portal.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Conducting regional review meetings.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.
